Officers leaving Public Undertakings to join Private Companies

***615. Shri Yashpal Singh:** Will the Minister of **Finance** be pleased to state:

(a) whether a large number of officers are leaving the Public Sector Undertakings to take up jobs with private firms;

(b) if so, whether any survey has been made to find out the causes; and

(c) the measures contemplated to forestall this trend?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The number of employees of all categories who resigned from Public Enterprises to join Private Sector during 1961—65 is as follows:

1961	2136
1962	2135
1963	3087
1964	3636
1965	3069

(b) The main causes of resignations are betterment of prospects, higher studies, domestic circumstances, etc.

(c) The matter is constantly under consideration of Government.

Public Sector Undertakings

***616. Shri Hari Vishnu Kamath:** Will the Minister of **Finance** be pleased to refer to the reply given to Starred Question No. 213 on the 10th November, 1966 and state:

(a) whether the examination of the points discussed at the Conference of Heads of Public Sector Undertakings has since been concluded;

(b) if so, whether decisions have been taken;

(c) if so, the details thereof; and

(d) if not, the reasons for the delay?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (d). Certain proposals have been crystallised as a result of the examination of the points discussed at the Conference referred to, and these are now under active consideration of Government.

Cyclone in Madras

***617. Shri Mohammed Koya:** Will the Minister of **Finance** be pleased to state:

(a) the estimated loss of property to the Central Government establishments in Madras due to the recent cyclone;

(b) whether any assistance was asked by the Madras State Government to rehabilitate the cyclone victims; and

(c) if so, the details thereof?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The information is being collected and will be laid on the Table of the House.

(b) Yes, Sir.

(c) The Government of Madras have asked for a grant of Rs. 1.57 crores and a loan of Rs. 3.41 crores towards expenditure on relief and rehabilitation of affected people and repairs to damaged public properties.

प्रशिक्षित लोगों में बेरोजगारी

***618. श्री सिद्धेश्वर प्रसाद :** क्या **योजना तथा समाज कल्याण** मंत्री यह बताने की कृपा करेंगे कि :

(क) तीनों पंचवर्षीय योजनाओं में से प्रत्येक की समाप्ति पर प्रशिक्षित बेरोजगार व्यक्तियों की संख्या क्रमशः कितनी थी; और

(ख) प्रशिक्षित व्यक्तियों को रोजगार देने के लिये बनाई जा रही योजना का ब्यौरा क्या है तथा उस योजना को क्रियान्वित करने के लिए क्या कार्यवाही की जा रही है ?

योजना तथा समाज कल्याण मंत्री (श्री अशोक मेहता) : (क) पहली, दूसरी तथा तीसरी योजनाओं के अन्त में समस्त

बेरोजगारी के अनुमान क्रमशः 53 लाख, 70 लाख और 90 लाख से अधिक है। राष्ट्रीय रोजगार सेवा से प्राप्त आंकड़ों के आधार पर, मोटे रूप से अनुमान है कि मैट्रिक पास तथा उससे अधिक योग्यता रखने वाले बेरोजगारों की संख्या पहली योजना के अन्त में 5.5 लाख, दूसरी योजना के अन्त में 7 लाख के लगभग और तीसरी योजना के अन्त में लगभग 9 लाख थी। इस प्रकार पहली, दूसरी तथा तीसरी योजना के अन्त में अशिक्षित बेरोजगारों की संख्या मोटे रूप से क्रमशः 47 लाख, 63 लाख और 81 लाख कही जा सकती है।

(ख) चौथी योजना अवधि में कृषि के अलावा अन्य क्षेत्रों में रोजगार के अवसर 140 लाख तक बढ़ने की सम्भावना है। कृषि तथा सम्बद्ध कार्य-कलापों में 45 से 50 लाख तक अतिरिक्त रोजगार उपलब्ध होने की सम्भावना है। इस अतिरिक्त रोजगार के काफी बड़े भाग का अपर्याप्त शिक्षा वाले लोग उपयोग कर सकते हैं।

House Building Advances to Government Employees

*619. **Shri Thimmaiah:** Will the Minister of **Works, Housing and Urban Development** be pleased to state:

(a) whether it is a fact that after the Chinese aggression, the grant of advance to Government Employees for construction of Houses was reduced from 36 times the monthly pay, subject to a maximum of Rs. 35,000 to 24 times the monthly pay, subject to a maximum of Rs. 25,000;

(b) whether it is also a fact that the original limit of 36 times the monthly pay has now been restored whereas the maximum limit of Rs. 35,000 has not been restored;

(c) if so, the reasons therefor; and

(d) whether Government propose to restore the limit of Rs. 35,000?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) With a view to curtail expenditure during the National Emergency, the House Building Advance Scheme was suspended on 28th November, 1962 and was revived with effect from 1st April, 1963, with a reduced quantum of loan assistance limited to 24 months' pay subject to a maximum of Rs. 25,000.

(b) Yes.

(c) and (d). A loan of Rs. 25,000 is considered adequate financial assistance for Central Government employees who mostly belong to low and middle income brackets. The maximum amount of loan admissible under the Middle Income Group Housing Scheme, which is intended for the general public, is Rs. 20,000.

एम० बी० बी० एस० डिग्री का संक्षिप्त पाठ्यक्रम

*620. श्री शिकरे :
श्री यु० द० सिंह :
श्री हुकम चन्द कछवाय :

क्या स्वास्थ्य तथा परिवार नियोजन मन्त्री यह बताने की कृपा करेंगी कि :

(क) क्या यह सच है कि दिल्ली के आयुर्वेदिक तथा यूनानी तिब्बिया कालेज के छात्रों ने हाल में सरकार से एम० बी० बी० एस० डिग्री का एक संक्षिप्त पाठ्य-क्रम आरम्भ करने की मांग की है ;

(ख) यदि हां, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ; और

(ग) इस पर कितना व्यय होगा ?

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) : (क) जी हां।

(ख) और (ग). संक्षिप्त लाइसेन्सियेट पाठ्य-क्रम शुरू करने का विषय विचाराधीन है।